NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 452/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

NAME OF THE PARTIES:

Mithun Basak

V/s

Suwarna Infracon Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

Kiran S. Mohile

Advocate for petitioner

ORDER

TCP No. 452/I&BC/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present. 1.
- The Learned Representative of the Petitioner is ready with Form No. 5. To be 2. treated as Fresh filing of the Petition under section 9 of the Insolvency Code.
- The Registry is directed to accept the Form with requisite fees. 3.
- However, for further hearing, adjourned to 16.11.2017 with the direction that the Petitioner shall intimate the next date of hearing to the Respondent.

Sd/-

Sd/-**Bhaskara** Pantula Mohan Member (Judicial)

M.K. Shrawat Member (Judicial)

Dated: 11.10.2017